

31
Central Administrative Tribunal
Principal Bench: New Delhi

RA No.246/95
OA No.1692/92

New Delhi the 15th day of July 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr K.Muthukumar, Member (A)

A.P.Sharma
S/o Late S.S.Lall, ASM
Moradabad Division
R/o C-3/261, Yamuna Vihar,
Gokulpuri, Delhi.
(Through Advocate: ...Applicant.

Versus

Shri Mohd., Zaki Ansari
Divisional Railway Manager
Northern railway
Moradabad. ...Respondent
(Through Advocate: Sh. H.K.Gangwani)

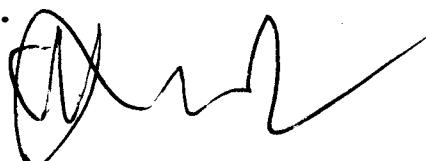
O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

None has appeared for the applicant. It appears that the original applicant is not interested in pursuing this matter any more. The RA is, therefore, dismissed in default.


(K.Muthukumar)

Member (AO)


(A.V.Haridasan)
Vice Chairman (J)

aa.